

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 09/111/10
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2016**

NAME OF THE COMPANY: Dr. N.P.S Chawla V/s. EARL Chawla & Company Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sanskar Agarwal, Advocate for petitioner.

Mr. Shailash Suman and Ms. Deepti Bhardwaj, Advocates for
Respondent.

ORDER

An appeal against the execution passed in this case is pending before the Hon'ble High Court of Delhi in which the next date is fixed for 22.03.2017. In view of the same, Ld. Counsels prays for an adjournment. At their request, adjourned to 26.04.2017.


(Ina Malhotra)
Member Judicial